

(c) Sales to Government Departments from these mills are:

	1992-93	1993-94
	(Upto Jan, 94)	
	(in MTs)	
Nagaon Paper Mills & Cachar Paper Mills	38,000	19,000
Mandya National Paper Mills Ltd.	1,800	200

(d) and (e). The country is almost self-sufficient in respect of availability of common variety of paper.

[English]

Plan Expenditure of Gujarat

1232. SHRI RATILAL VARMA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the amount of plan expenditure sanctioned for Gujarat for 1993-94 and 1994-95;

(b) the contribution of the Union Government in this plan expenditure; and

(c) the amount spent by the State Government and the Union Government on various schemes till date?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) The annual Plan outlay originally approved by

Burn Standard Company Limited (BSCL)

Jessop & Company Limited (Jessop)

the Planning Commission for Gujarat was Rs. 2137 crores for 1993-94 and Rs. 2240 crores for 1994-95.

(b) The net Central Assistance provided for the Plan was Rs. 235 crores in 1993-94 and is proposed to be Rs. 260.5 crores in 1994-95.

(c) The total plan expenditure in the State of Gujarat from 1951-52 till date in clusive of the anticipated expenditure for 1993-94 is Rs. 20056.79 crores.

[Translation]

Bharat Bhari Udyog Nigam Limited

1233. DR. SAKSHIJI: Will the PRIME MINISTER be pleased to state:

(a) the profit made or loss incurred by each subsidiary company of the Bharat Bhari Udyog Nigam Limited during 1992-93; and

(b) the remedial steps being taken by the Government for the loss incurring subsidiary companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) The profit (+) /loss (-) incurred by each subsidiary Company of Bharat Bhari Udyog Nigam Limited during 1992-93 is as under—

Rs./Crore
(-) 3.20

(-) 10.36

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Braithwaite & Company Limited (BCL)		(-) 1.65
Bharat Wagon & Engg. Company Ltd. (BWEL)		(+) 1.81
Bharat Process & Mechanical Engineering Company Ltd. (BPMEL)		(-) 9.81
Weighbird (India) Limited (WIL)		(-) 1.30
Bharat Brakes & Valves Limited (BBVL)		(-) 0.61
Lagan Jute Machinery Company Ltd. (LJMC)		(-) 0.34
The Braithwaite, Burn Jeessop Construction Co. Ltd. ((BBJ)		(+) 3.16
Reyrolle Burn Ltd. (RBL)		(-) 0.84

(b) The Government has taken various remedial measures to improve the performance of the loss making units which *inter-alia* include (a) introduction of Voluntary retirement scheme (b) coordination with user Ministries/Departments for increased off-take of the products manufactured by the subsidiary units (c) provision of plan and non-plan support for renewals and replacements and (d) providing Government guarantee to the banks in respect of working capital & other commercial requirements of the Company.

Some loss making Subsidiary Companies have been referred to BIFR. Government would decide the future of these companies in the light of the final recommendations of BIFR.

'No Industry' Districts in Maharashtra

1234. SHRI VILASRAO
NAGNATHRAO
GUNDEWAR:
SHRI DATTA MEGHE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any proposal to declare some districts in Maharashtra as 'No Industry' districts;

(b) if so, the details of these districts;

(c) the districts which have already been declared as 'No Industry' Districts;

(d) the steps being taken by the Government for the industrial development of these districts.

(e) the number of industrial units set up or proposed to be set up in these districts after the implementation of new industrial policy; and

(f) the number of industrial licences issued after the announcement?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY
(DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) No, Sir.